

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-4195/2018  
MA-4668/2018  
MA-4669/2018**

**New Delhi, this the 02<sup>nd</sup> day of November, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Naveen Kumar Jha, Inspector, Group B,  
Aged about 40 years,  
So Sh. Dev Kant Jha,  
R/o Flat No. 202 Everest Jalalpur Heights  
RPS Road, Patna, Bihar 801503.
2. Sudhir Kumar Sharma, Inspector, Group 'B'  
Aged about 41 years  
S/o Sh. Asha Ram Sharma  
R/o 427/17, Sector-7, Antop Hill  
Mumbai-400037.
3. Neha Menon, Inspector, Group 'B'  
Aged about 32 years  
D/o Sh. K. Hari Menon  
R/o A 1003, Lloyds Estate, Wadala East  
Mumbai-400037.
4. Ashutosh Kumar, Inspector, Group 'B'  
Aged about 30 years  
S/o Sh. Indradeo Prasad  
R/o 702, Dhnya Dhanya Building  
Plot No.3A  
Sector 17, Kamothe, Navi Mumbai-410209
5. Mirza Nawaid Alam Baig, Inspector, Group 'B'  
Aged about 41 years  
S/o Late Sh. M.Z. Baig  
R/o Flat No.330/33/III, Ekta Vihar, Sector 25  
CBD Belapur, Navi Mumbai – 400614.
6. Amiteshwaranand, Inspector, Group 'B'  
Aged about 34 years  
S/o Sh. Kaushal Kishor Mishra  
R/o C/o Mhadev Khandave, 103  
Matoshri Niwas, Uttarashwarnagar  
Lane No.6, Lahgaon, Pune-411047.

7. Nikhil Kumar Sanjay Wagh, Inspector, Group 'B'  
Aged about 36 years  
S/o Sh. Sanjay D Wagh  
R/o Rajni Residency, Nimbalkar Colony  
Kolhapur
8. Navin Kumar, Inspector, Group 'B'  
Aged about 37 years  
S/o Sh. Rabindra Prasad  
R/o Qtr. No.A/14, ICE House  
Sassoon Road, Pune -411001.
9. Rananjay Shekhar, Inspector, Group 'B'  
Aged about 35 years  
S/o Late Shri Girindra Kishor Pandey  
R/o Quarter No.406/16, CGS Colony, Sector-7  
Antop Hill, Mumbai – 400037.
10. Amit Kumar, Inspector, Group 'B'  
Aged about 34 years  
S/o Sh. Ram Krishna Sharma  
R/o F-1, Damian Terrace, PDA Colony, Lane – 7A  
Alto Porvorim, Bardez, North Goa  
Goa-403521
11. Praveen Kumar, Inspector, Group 'B'  
Aged about 31 Years  
S/o Sh. Ramratan Sahu  
R/o Flat No.410, D.S. Shruti Apartment  
S No.288, Beside Village Society  
Lohegaon, Pune 411047.
12. Rishi Prakash, Inspector, Group 'B'  
Aged about 33 years  
S/o Sh. Kalu Ram  
R/o 108, 9B, Swapnapurti Phase 2, Sector 26  
Nigdi, Pune-411044.
13. Chandramani Kumar, Inspector, Group 'B'  
Aged about 36 years  
S/o Sh. Arvind Kumar Singh  
R/o 4/41, GST & Customs Residential Quarter  
N-1, CIDCO, Aurangabad 431003.
14. Santosh Kumar, Inspector, Group 'B'  
Aged about 41 Years  
S/o Sh. Radhe Krishna Saw  
R/o Q. No.202/5, Central Excise Building  
LT Road, Gorai-2, Borivali West  
Mumbai-400092.
15. Rohit Kumar, Inspector, Group 'B'  
Aged about 34 years

S/o Sh. Bijay Kumar  
 R/o Flat No. 103, Sunder Residency H Wing  
 Gauripada, Kalyan West, Thane-421301

16. Bhaskar Bhushan, Inspector, Group 'B'  
 Aged about 36 years  
 S/o Sh. Chaturbhuj Prasad  
 R/o B-102, Matruchhaya, Sector – 20  
 Belapur, Navi Mumbai-400614.
17. Aniruddha Mohanta, Inspector, Group 'B'  
 Aged about 31 years  
 S/o Sh. Ashim Kanti Mohanta  
 R/o Flat No.C/603, Plot 33 & 34, Sector 20  
 Kamothe, Navi Mumbai, Maharashtra-410209
18. Sarvan, Inspector, Group 'B'  
 Aged about 36 years  
 S/o Sh. Kashi Ram  
 R/o Flat No.402, Rudraraj Building  
 Plot No.62A, Sector 21, Kamothe  
 Navi Mumbai-410209
19. Rajesh Meena, Inspector, Group 'B'  
 Aged about 36 years  
 S/o Sh. Rameshwar Lal Meena  
 R/o Flat No. 16, Rajanigandha Co-op Housing  
 Society, Plot No. 1, Sector-2  
 New Panvel-410206
20. Shambhu Mehta, Inspector, Group 'B'  
 Aged about 38 years  
 S/o Sh. Saryu Mehta,  
 R/o Flat No. 203, Building No. 10B  
 Swapnapti Housing Society Phase-II  
 Sector-26, Nagdi, Pune-411044  
 Maharashtra

....Applicants

(By Advocate: Sh. M.K. Bharadwaj)  
 Vs.

1. Union of India through its Secretary  
 Department of Revenue  
 Ministry of Finance, North Block, New Delhi
2. The Chairman, Central Board of indirect Taxes and Customs  
 Ministry of Finance, North Block  
 New Delhi.
3. The Principal Chief Commissioner  
 Goods & Service Tax, Central Excise  
 Mumbai Zone  
 GST Bhawan, Maharshi Karve Road

Near Church Gate Station, Mumbai 400020

4. The Chief Commissioner of Central Goods & Service Tax, Delhi Zone  
Ministry of Finance  
CR Building, IP Estate, New Delhi.
5. The Under Secretary (AD-IIA)  
CBIC, Department of Revenue  
Ministry of Finance, Govt. of India  
North Block, New Delhi. ....Respondents.

(By Advocate: Sh. Y.P. Singh)

### **ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

MA No.4668/2018 filed for joining together and MA No. 4669/2018 filed for exemption from filing legible and dim annexures are allowed.

### **OA No.4195/2018**

Shri M.K. Bhardwaj learned counsel appearing for the applicants submits that the applicants are similarly situated as the applicants in OA No. 3405/2014 decided vide Order dated 12.05.2016. It is stated that since the applicants were not party in the said matter, they have not been granted the benefit. The Order of this Tribunal was challenged before the Hon'ble High Court in WP(C) No.11277/2016 – ***Union of India and Ors. Vs. Pankaj Nayan and Ors.***, wherein vide interim order dated 29.11.2016, the Hon'ble High Court has issued directions for implementation of the Order of this Tribunal and it is further directed that the appointment, if any, will be subject to outcome of the Writ Petition.

2. In view of the above circumstances, this OA is disposed of in terms of the Order dated 12.05.2016 passed in OA No.3405/2016. The applicants, if identically placed, will be entitled to the same benefits as granted to the applicants in the

aforesaid Order within a period of two months from the date of receipt of a certified copy of this order. No costs.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/